

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 232 /Admin(Services)/2018 Dated: Allahabad : April 13, 2018

In continuation of Court's Office Memo No. 225/Admin (Services)/2018 dated 12.04.2018, following modification has been made:

Sl. No.	Name of the Officer	Present Place of Posting	Previous place of proposed posting	Place of posting proposed
1.	Smt. Shradha Tripathi	Etawah	Bahraich	Azamgarh
2.	Sri Sumit Premi	Gonda	Aligarh	Bulandshahr

BY ORDER OF THE COURT,

Sd/-
(MOHD. FAIZ ALAM KHAN)
REGISTRAR GENERAL

No. 232 (i)/Admin (Services)/2018 Dated: Allahabad : April 13, 2018

In continuation of Courts endorsement no. 225(i)/Admin (Services)/2018 dated 12.04.2018, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
7. The Registrar (Judicial) (Budget), High Court, Allahabad
8. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Officer on Special Duty (Judicial) (Computer)/ In-charge Computer Centre, High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(ATUL SRIVASTAVA)
Jt. Registrar (J) (Services)